## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RIVIDHAR SHANKAR ADVITON RESPONDENTS RIVIDHJO Shankar

D. PERUMAN SARANYAN FOR NUTLIANS 142.

A.M. I CANA. Control from 11

**ORDER** 

Shri D Peruman Saranyan, counsel for petitioners present. Shri R Vidhya Shankar, counsel for R1 to R3, R7 to R10, R13 to R15 and Shri A M Ilango, counsel for R11 are present. Both the sides sought time for submitting arguments in CA 36/2016. Time extended at request. Put up on 01.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)